

**TAMIL NADU
GOVERNMENT GAZETTE****EXTRAORDINARY** PUBLISHED BY AUTHORITY

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CHENNAI, WEDNESDAY, JULY 29, 2015
Aadi 13, Manmadha, Thiruvalluvar Aandu-2046**Part II—Section 2****Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.****NOTIFICATIONS BY GOVERNMENT****FINANCE DEPARTMENT
(Salaries)**

NOTIFICATIONS UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT.

THE ENTRUSTMENT OF THE WORK TO MESSRS. BHARATH SANCHAR NIGAM LIMITED, CHENNAI UNDER THE ACT.

*[G.O. Ms. No. 216, Finance (Salaries), 29th July 2015, Aadi 13, Manmadha, Thiruvalluvar Aandu-2046.]***No. II(2)/FIN/425(a-1)/2015.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies that the entrustment of the work to Messrs. Bharath Sanchar Nigam Limited (BSNL), Chennai for providing cloud based servers and related software licences for Election Novel Electronic Tracking and Rapid Action System (E-NETRA) and Electoral Assistance System (EASY) in connection with the bye-election to Tamil Nadu Legislative Assembly from No. 11.Dr.Radhakrishnan Nagar Assembly Constituency.

CONDUCTING THE STUDY ON COMMUNICATION AND INFORMATION TECHNOLOGY FOR THE POLICE DEPARTMENT
WITH THE EXPERTISE OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS UNDER THE ACT.

*[G.O. Ms. No. 217, Finance (Salaries), 29th July 2015, Aadi 13, Manmadha, Thiruvalluvar Aandu-2046.]***No. II(2)/FIN/425(a-2)/2015.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies conducting the study on Communication and Information Technology for the Police Department with the expertise of Indian Institute of Technology, Madras.

K. SHANMUGAM,
Principal Secretary to Government.